

of house collapses causing death to three persons and injuries to nine persons during the months of June and July, 1965. The reasons for collapse of houses cannot specifically be attributed to rains.

Supply of Natural Gas for Cooking Purposes

1710. **Shrimati Savitri Nigam:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) the arrangements being made to supply natural gas for cooking purposes to the domestic consumers; and

(b) the steps being taken to get the price of Burshane Gas reduced?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) At present natural gas in Assam is being supplied for cooking purposes to:

- (i) employees of Oil India Ltd., and
- (ii) workers in certain tea gardens.

It is also proposed to supply gas to employees of Assam Oil Company, Assam State Electricity Board, etc. The Assam Gas Company is examining the possibility of instituting a gas distribution scheme for supplies to domestic and small industrial consumers.

As for natural gas in Gujarat, the Oil and Natural Gas Commission is not at present making any arrangements to supply natural gas for cooking purposes to consumers as the Commission's prior commitments are for power generation and industrial use.

(b) The question of fixation of price of Liquefied Petroleum Gas has been considered by the Working Group on Oil Prices. Their report is under consideration.

Clandestine Activities of Unsocial Elements in Railway Premises in Delhi

1711. { **Shri Surendra Pal Singh:**
Shri Mohammed Koya:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government are aware that a number of well-organised gangs of miscreants and bad characters run clandestine gambling dens and pubs in empty railway carriages on the sidings of the Delhi railway station and the Delhi Police are unable to apprehend them as the railway sidings fall outside their jurisdiction and the Railway Police have also not been able to check these nefarious activities of these gangs; and

(b) if so, whether Government propose to end this dual control over this area so that the Delhi Police can take adequate steps to eliminate these gangs altogether?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). The administrative control of the railway police in the Union Territory of Delhi has since been transferred from the Government of Punjab to the Delhi Administration with effect from 16-7-1965.

Seminar on Education

1712. **Shri Yashpal Singh:** Will the Minister of Education be pleased to state:

(a) whether a seminar on education was held in Nainital in May, 1965;

(b) if so, the subjects discussed; and

(c) the recommendations made in the seminar?

The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran): (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See. No. LT-4785/65].